

IN THE HIGH COURT OF JUDICATURE FOR RAJASTHAN AT JODHPUR  
CATEGORIWISE MONTHLY STATEMENT FOR THE MONTH OF  
JULY ---2016

KIND OF CASES	PREVIOUS	INSTITUTION			LB	DISPOSAL			CLOSING
	BALANCE	DB	SB	TOTAL		DB	SB	TOTAL	BALANCE
<b>MAIN CASES</b>									
<b>CIVIL SIDE</b>									
CIVIL FIRST APPEAL	7581	-	44	44	-	-	9	9	7616
CIVIL SECOND APPEAL	2430	-	16	16	-	-	9	9	2437
EX. FIRST APPEAL	29	-	2	2	-	-	0	0	31
EX. SECOND APPEAL	3	-	0	0	-	-	0	0	3
CIVIL MISC. APPEAL	23455	6	196	202	-	6	61	67	23590
CIVIL REVISION	427	-	28	28	-	-	17	17	438
CIVIL REVIEW	546	2	9	11	-	5	5	10	547
INCOME TAX REF.	6	-	-	0	-	0	-	0	6
OTHER TAX REF.	5	-	-	0	-	-	-	0	5
TAX CASES	-	-	-	0	-	-	-	0	0
EXCISE ACT REF.	-	-	-	0	-	-	-	0	0
L. T. APPEAL	640	3	-	3	-	14	-	14	629
W. T. A.	8	-	-	0	-	-	-	0	8
SALES TAX REVISIONS	588	-	9	9	-	-	2	2	595
TESTAMENTARY CASES	1	-	0	0	-	-	-	0	1
COMPANY PETITION	42	-	0	0	-	-	2	2	40
COMPANY APPEAL	3	-	0	0	-	-	1	1	2
COMPANY APPLS.	10	-	0	0	-	-	0	0	10
COMPANY SUITS	-	-	-	0	-	-	-	0	0
COMPANY LIQUIDATION	10	-	0	0	-	-	0	0	10
ELECTION PETITION	0	-	-	0	-	-	-	0	0
SPECIAL APPEAL ( CIVIL)	34	1	-	1	-	0	-	0	35
SPECIAL APPEAL ( WRIT)	2713	52	-	52	-	222	-	222	2543
CIVIL CONTEMPT	1814	8	60	68	-	8	166	174	1708
CIVIL WRIT	39687	97	1183	1280	-	139	816	955	40012
RECRIMINATION PET.	-	-	-	0	-	-	-	0	0
CENTRAL EXCISE APPEAL	225	4	-	4	-	1	-	1	228
CROSS OBJECTION	637	0	1	1	-	0	0	0	638
CIVIL REFERENCE	1	-	-	0	-	-	-	0	1
<b>TOTAL "A"</b>	<b>80895</b>	<b>173</b>	<b>1548</b>	<b>1721</b>	<b>0</b>	<b>395</b>	<b>1088</b>	<b>1483</b>	<b>81133</b>
<b>CRIMINAL SIDE</b>									
MURDER REFERENCE	2	0	-	0	-	0	-	0	2
CRIMINAL APPEAL	16730	32	58	90	-	20	42	62	16758
CRIMINAL REVISION	7293	-	121	121	-	0	115	115	7299
CRL. MISC. PET. U/S 482 CR. P. C.	3451	0	392	392	-	0	202	202	3641
CRL. MISC. BAIL U/S 438 & 439 CR. P. C.	923	-	1231	1231	-	-	1011	1011	1143
CR. CONT. PETITION	2	-	0	0	-	0	0	0	2
CRIMINAL REFERENCE	-	-	-	0	-	-	-	0	0
HABES CORPUS	138	16	-	16	-	9	-	9	145
CR. L TO A	293	2	30	32	-	9	28	37	288
CRLW	17	0	25	25	-	0	1	1	41
<b>TOTAL B</b>	<b>28849</b>	<b>50</b>	<b>1857</b>	<b>1907</b>	<b>-</b>	<b>38</b>	<b>1399</b>	<b>1437</b>	<b>29319</b>
<b>TOTAL A + B</b>	<b>109744</b>	<b>223</b>	<b>3405</b>	<b>3628</b>	<b>0</b>	<b>433</b>	<b>2487</b>	<b>2920</b>	<b>110452</b>
<b>OTHER ORIGINAL JURISDICTION CASES</b>									
ARBITRATION APPLICATION	28	-	1	1	-	-	9	9	20
LEAVE TO APPEAL TO S. C	15	-	8	8	-	-	0	0	23
CIVIL TRANSFER APPLICATION	203	-	10	10	-	-	20	20	193
CRIMINAL TRANSFER	10	-	4	4	-	-	2	2	12
<b>TOTAL C</b>	<b>256</b>	<b>0</b>	<b>23</b>	<b>23</b>	<b>-</b>	<b>0</b>	<b>31</b>	<b>31</b>	<b>248</b>
<b>GRAND TOTAL A+B+C+</b>	<b>110000</b>	<b>223</b>	<b>3428</b>	<b>3651</b>	<b>-</b>	<b>433</b>	<b>2518</b>	<b>2951</b>	<b>110700</b>

*S. Bhati*  
24-7-16  
DEPUTY REGISTRAR (JUDL)